

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:662
ANSWERED ON:24.11.2006
THEFT OF JEWELLERY FROM COOPERATIVE BANKS
Bellarmin Shri A.V.

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has received any complaints regarding theft of pledged jewellery from the Strong Room of Co-operative Banks particularly Co-operative Bank at Azhaganparai of Kanyakumari District;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) to (c) : A theft had occurred in Azhaganparai Primary Agriculture Credit Society (PACS) affiliated to Kanyakumari District Central Cooperative Bank (DCCB) on 23rd April 1999, which came to notice on the next day. Cash amounting of Rs.90,234/-and jewellery worth Rs.82,59,278/- had been stolen. Although, insurance cover was available, the insurance company refused to settle the claim as the police investigation found involvement of one Director of the PACS in the incident. A case has been filed by the PACS and the DCCB with Madras High Court.